

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:656  
ANSWERED ON:26.11.2014  
TRAVEL CONCESSION FOR VISITS TO NER AND J K  
Datta Shri Sankar Prasad

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Central Government Employees were getting Leave Travel Concession for visiting the North-Eastern States and Jammu and Kashmir by air for boosting tourism in those States;
- (b) if so, the details thereof;
- (c) whether this facility has further been extended; and
- (d) if so, the details thereof, and if not, the reasons therefor?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a) to (d): Yes, Madam. Central Civil Service (Leave Travel Concession) Rules, 1988 has been relaxed to permit Government servants to travel by air to North East Region (NER) and Jammu and Kashmir (J&K) between sectors Kolkata/Guwahati & any place in NER and between Delhi/Amritsar & any place in J&K against Hometown conversion.

The scheme for NER was first introduced for a period of two years in May, 2008 and was extended by another two years in 2010 and 2012. Likewise, the J&K scheme was introduced for the first time in June, 2010 for a period of two years and was extended for another period of two years in 2012.

Both the scheme have been reintroduced in September, 2014 after they lapsed in early May, 2014 and June, 2014 respectively.